



HIDAYATULLAH
NATIONAL LAW UNIVERSITY
RAIPUR



First Global Online Conference on

CLIMATE ACTION, SDGS, AND TRADE

A path towards a Greener Future

25-26 | NOVEMBER | 2023

ORGANISED BY

**Centre for WTO/
WIPO Studies**

**Centre for
Comparative Law**

**Centre for
Environmental Laws**

**Schools of Law & Technology/
Law & Governance/Law & Public Policy**

About HNLU

Hidayatullah National Law University, a premier institute for legal education and research is celebrating its 20th Year of establishment. The University's motto, '*Dharma Sansthapanartham*,' translates to '*for the sake of establishing the primacy of laws of eternal values*.' In line with this ethos, HNLU strives to provide advanced legal education that shapes students into more than just legal professionals; it instils in them a profound responsibility to contribute to the society.

The University has launched several innovative programmes in the last few years like **Lex Osmose, Ex Arca, HNLU Press, Sui Generis, HEXA, HAAI, R-HaS** and the **Distinguished Jurist Professor (DJP) Programme**. The details can be browsed at www.hnlu.ac.in.

About R-HaS

The University has restructured and redesigned its research efforts in tune with the contemporary priorities with its novel model christened as "R- HaS" {*Research-Hub & Spoke*}. The R-HaS constitutes **Five Hubs** structured as **School of Law & Technology, School of Law & Public Policy, School of Law & Humanities, School of Law and Business, School of Law and Governance**. Each School has five dedicated research centres.

About the Conference

On a global scale, the climate change we are experiencing is a serious and pressing issue of our time. As António Guterres, Secretary-General of the UN, noted at the United Nations Climate Change Conference COP27, “We are on a highway to climate hell with our foot on the accelerator.”

According to the UNEP Climate Change 2023, Synthesis Report states, “humans are responsible for all global heating over the past 200 years, leading to a current temperature rise of 1.1°C above pre-industrial levels, which has led to more frequent and hazardous weather events that have caused increasing destruction to people and the planet.”

In this regard, there is an even greater need than ever for an effective action on climate change. The SDGs aim to address various social, economic, and environmental issues, such as inequality, climate change, and bio diversity loss.

A collaborative effort is required to achieve the SDGs, including trade policies that support sustainable practices and climate action.

To mitigate climate change, adopting sustainable development practices and transforming the way we do business, trade, and commerce is necessary. Trade policies can support these efforts by enabling the transition to a greener economy and promoting sustainable trade practices.

In this context, this proposed conference will explore the intersection of climate action, SDGs, and trade and how they can work together to create a path towards a greener future.

Conference Focus

1

To explore the linkages between trade policies, SDGs, and climate action.

2

To discuss innovative approaches and best practices in trade policy that could promote sustainable development.

3

To identify the challenges and opportunities in aligning trade policies with SDGs and climate action.

4

To ensure deliberations among different stakeholders towards a greener future.

Structure of the Conference

The inaugural and valedictory sessions will be followed by two modules as follows:

Module-1

Theme-based
Panel
Discussions

Module-2

Paper
Presentations in
Technical Sessions

Themes of the Conference

- » Climate Change and Sustainable Development
- » Climate Justice and Climate Resilient Development
- » Climate Action and Trade Policies
- » Climate Change Mitigation and Adaptation
- » Climate Action and Private Sector Engagement
- » Sustainable Trade Policies and Climate Action
- » Paris Climate Goals and Future Discourse
- » SDGs and International Trade Practices
- » Climate Action: Impact on People and Planet
- » Trade Environment and Gender Equality
- » Green Finance and Environmental Governance
- » Circular Economy and Sustainable Development
- » Climate Action and Economic Development
- » Trade and Investment for Sustainable Development
- » Technology, Innovation, and Climate Governance
- » Trade's Impact on local communities and the Environment
- » Role of indigenous people and NGOs in climate action

The themes are suggestive and not exhaustive. Papers not covered on the above themes but relevant in the thrust area may also be considered.

Call for Papers

Research papers/articles in English are invited from academicians, researchers, professionals, practitioners, and students in the fields of law, economics, international trade, environmental studies, social sciences and sustainability, and other stakeholders involved in climate action, Sustainable Development Goals, and trade or on any other emerging issues and related areas on the broader sub-themes given above.

Submission Guidelines

- 1 The abstract up to 300 words accompanied by a brief profile of the author/s indicating his/her email ID, contact number, designation, and official address.
- 2 The word limit for full paper along with an abstract is 3000 - 5000 words (excluding footnotes) which is required to be submitted in MS Word format.
- 3 Font: Times New Roman, Font Size: 12, Line spacing: 1.5, A4 size paper with 1" margin on all sides.
- 4 The papers not to exceed 10% similarity under any anti-plagiarism detection software.
- 5 For references and bibliography, the author(s) are required to follow the Bluebook: A Uniform System of Citation, 20th edition.

Registration Fees for Online Paper Presentations

Indian Participants:

For Academicians/Professionals: **INR 1200**

For Research Scholars and Students: **INR 1000**

Foreign Participants:

For Academicians/Professionals: **15 USD**

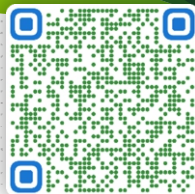
For Research Scholars and Students: **10 USD**

Note- Co-authorship of maximum two authors is permitted with the submission of registration fees by individual authors separately.

For Registration

Please scan QR Code or Click the link given below:

<https://forms.gle/4iNAknEqwYyzJARh9>



Bank Details

Name of the Account Holder	Registrar, Hidayatullah National Law University, Raipur
Bank & Branch	IDBI Bank, HNLU Campus Branch, Uparwara, Nava Raipur
Account No.	1188102000000806
Account Type	Current A/C
IFSC Code	IBKL0001188
MICR Code	492259503
Swift Code	IBKLINBB391

Dates to Remember

Deadline for the Submission of Abstracts

9 November, 2023

Intimation of Acceptance of Abstracts

10 November, 2023

Deadline for the Submission of Full Paper, Registration fee payment

20 November, 2023

Dates of the Conference

25-26 November, 2023

Organizing Committee

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Secretary

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